

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

5.

IA-2083(MB)2024
IN C.P. (IB)/1130(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.05.2024

NAME OF THE PARTIES: Ambey Vaishno Steels Pvt. Ltd.

SECTION: 10, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ld. Counsel for the Applicant present but appearance have not given in the appearance sheet.
2. **IA-2083(MB)2024:** This is an application filed by the Applicant for taking 4th progress report on record. The same is taken on record. Accordingly, IA-2083(MB)2024 is **allowed and disposed of.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)